

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	MA(IBC)/3/KOB/2024 in CP(IBC)/46/KOB/2022
SECTION	SEC.60 (5) IBC.
NAME OF PARTIES	M/S CHRYSALIS COMMUNICATIONS PVT LTD V/S LUKOSE JOSEPH (LIQUIDATOR) IN THE MATTER OF GREEN GATEWAY LEISURE LIMITED AND 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIYAN
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23rd JULY 2024

O R D E R

MA(IBC)/3/KOB/2024 in CP(IBC)/46/KOB/2022

Learned Counsel, Mr. Sharad Kodianthara appears on behalf of the Applicant through virtual mode. Learned Liquidator, Mr. Lukose Joseph (R1) appears through virtual mode. Learned Counsel, Mr. C P Anil Raj appears virtually on behalf of R2. None appears on behalf of R3.

All the Respondents are granted three weeks' time to file their reply affidavit.

Copy of the same shall be served on the other side.

List this matter for further consideration on **27.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**